

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 70 OF 2017**

**Dated: 12<sup>th</sup> April, 2019**

**In the matter of:**

**DCM Shriram Ltd.**

**Vs.**

**Rajasthan Electricity Regulatory Commission &  
Ors.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **02-05-2019**.

Court Master / PPS

*tpd/pk*